

Private Members' Bills and Resolutions presented to the House on the 22nd August, 1985."

MR. CHAIRMAN : The question is :

"That this House do agree with the fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd August, 1985."

*The motion was adopted.*

15.01 hrs.

#### FREEDOM OF INFORMATION BILL\*

[English]

SHRI THAMPAN THOMAS (Mavoli-kara) : I beg to move for leave to introduce a Bill to provide for certain agencies to ensure freedom of having access to and obtaining public information for the citizens and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for certain agencies to ensure freedom of having access to and obtaining public information for the citizens and for matters connected therewith."

*The motion was adopted.*

SHRI THAMPAN THOMAS : I introduce the Bill.

#### CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 19, etc.)

[English]

SHRI G. M. BANATWALLA (Ponnani) : I beg to move for leave to

introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India, 2."

*The motion was adopted.*

SHRI G. M. BANATWALLA  
introduce the Bill.

15.03 hrs.

[MR. DEPUTY SPEAKER *In the Chair*]

#### PRASAR BHARATI (BROADCASTING CORPORATION OF INDIA) BILL\*

[English]

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill to provide for the establishment of a Broadcasting Corporation for India, to be known as Prasar Bharati, to define its Composition, functions and powers and to provide for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of a Broadcasting Corporation for India, to be known as Prasar Bharati, to define its composition, functions and powers and to provide for matters connected therewith or incidental thereto."

*The motion was adopted.*

PROF. MADHU DANDAVATE :  
I introduce the Bill.

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